

18.02 hrs.

[English]

Ministry of Civil Aviation, Ministry
of Commerce, Ministry of
Communications, etc.

MR. SPEAKER : I shall now put the
outstanding Demands for Grants relating to
the Ministries/Departments to vote.

The question is :

"That the respective sums not
exceeding the amounts on Revenue
Account and Capital Account shown in
the fourth Column of the Order Paper
be granted to the President, out of the
Consolidated Fund of India to complete
the sums necessary to defray the charges
that will come in course of payment
during the year ending the 31st day of
March, 1989, in respect of the heads of
Demands entered in the second column
thereof against :

- (1) Demand No. 6 relating to the
Ministry of Civil Aviation.
- (2) Demands Nos. 7 and 8 relating to
the Ministry of Commerce.
- (3) Demands Nos. 9 to 11 relating to
the Ministry of Communications;
- (4) Demand No. 22 relating to the
Ministry of Environment and
Forests.
- (5) Demands Nos. 24 to 27, 29 and 30
and 32 to 36 relating to the
Ministry of Finance.
- (6) Demands Nos. 39 and 40 relating
to the Ministry of Health and
Family Welfare.
- (7) Demands Nos. 54 and 55 relating
to the Ministry of Information and
Broadcasting.
- (8) Demand No. 56 relating to the
Ministry of Labour.
- (9) Demand No. 57 relating to the
Ministry of Law and Justice.
- (10) Demand No. 58 relating to the
Ministry of Parliamentary Affairs.

- (11) Demand No. 59 relating to the
Ministry of Personnel, Public
Grievances and Pensions.
- (12) Demand No. 60 relating to the
Ministry of Petroleum and Natural
Gas.
- (13) Demands Nos. 61 and 62 relating
to the Ministry of Planning.
- (14) Demand No. 63 relating to the
Ministry of Programme Implement-
ation.
- (15) Demands Nos. 64 to 66 relating to
the Ministry of Science and
Technology.
- (16) Demands Nos. 69 to 71 relating to
the Ministry of Surface Trans-
port.
- (17) Demand No. 73 relating to the
Ministry of Tourism.
- (18) Demands Nos. 74 to 76 relating to
the Ministry of Urban Develop-
ment.
- (19) Demand No. 77 relating to the
Ministry of Water Resources.
- (20) Demand No. 78 relating to the
Ministry of Welfare.
- (21) Demands Nos. 79 and 80 relating
to the Department of Atomic
Energy.
- (22) Demand No. 81 relating to the
Department of Electronics.
- (23) Demand No. 82 relating to the
Department of Ocean Develop-
ment.
- (24) Demand No. 83 relating to the
Department of Space.
- (25) Demand No. 84 relating to Lok
Sabha.
- (26) Demand No. 85 relating to Rajya
Sabha; and
- (27) Demand No. 87 relating to the
Secretariat of the Vice-President."

The motion was adopted.

Damands for Grants, 1988-89, in respect of the Ministry of Civil Avlation, Ministry of Commerce, Ministry of Communications etc. voted by Lok Sabha.

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 18th March, 1988		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
	<i>Ministry of Civil Avlation</i>				
6.	Ministry of Civil Aviation	8,82,00,000	2,17,00,000	44,09,00,000	10,86,00,000
	<i>Ministry of Commerce</i>				
7.	Department of Commerce	202,59,00,000	32,38,00,000	1012,98,00,000	161,91,00,000
8.	Department of Supply	3,45,00,000	—	17,25,00,000	
	<i>Ministry of Communi- cations</i>				
9.	Ministry of Communi- cations	1,25,00,000	27,00,000	6,25,00,000	1,33,00,000
10.	Postal Services	181,82,00,000	7,81,00,000	909,30,00,000	39,04,00,000
11.	Telecommunication Services	404,25,00,000	229,00,00,000	2021,25,00,000	1144,99,00,000
	<i>Ministry of Environment and Forests</i>				
22.	Ministry of Enviroment and Forests	31,44,00,000	49,00,000	157,24,00,000	2,45,00,000
	<i>Ministry of Finance</i>				
24.	Department of Economic Affairs	70,58,00,000	27,79,00,000	352,91,00,000	138,95,00,000
25.	Currency, Coinage and Stamps	46,40,00,000	33,34,00,000	232,05,00,000	166,75,00,000
26.	Payments to Financial Institutions	54,94,00,000	227,81,00,000	273,68,00,000	453,48,00,000
27.	Pensions	82,56,00,000	—	412,78,00,000	—
29.	Transfers to State Governments	1150,20,00,000	17,50,00,000	2452.73,00,000	87,50,00,000
30.	Loans to Government Servants, etc.	—	27,50,00,000	—	137,50,00,000

1	2	3	4	5	
32.	Department of Expenditure	134,04,00,000	30,00,000	670,23,00,000	1,52,00,000
33.	Audit	32,32,00,000	—	161,64,00,000	—
34.	Department of Revenue	34,78,00,000	24,00,000	35,88,00,000	1,20,00,000
35.	Direct Taxes	26,58,00,000	20,00,00,000	132,95,00,000	100,00,00,000
36.	Indirect Taxes	57,23,00,000	12,77,00,000	286,18,00,000	63,87,00,000
	<i>Ministry of Health and Family Welfare</i>				
39.	Department of Health	65,55,00,000	24,74,00,000	327,96,00,000	123,75,00,000
40.	Department of Family Welfare	113,52,00,000	1,00,000	567,60,00,000	3,00,000
	<i>Ministry of Information and Broadcasting</i>				
54.	Ministry of Information and Broadcasting	10,89,00,000	72,00,000	54,53,00,000	3,61,00,000
55.	Broadcasting Services	69,82,00,000	53,17,00,000	349,11,00,000	265,84,00,000
	<i>Ministry of Labour</i>				
56.	Ministry of Labour	41,28,00,000	12,00,000	206,44,00,000	60,00,000
	<i>Ministry of Law and Justice</i>				
57.	Law and Justice	5,37,00,000	—	26,87,00,000	—
	<i>Ministry of Parliamentary Affairs</i>				
58.	Ministry of Parliamentary Affairs	14,00,000	—	72,00,000	—
	<i>Ministry of Personnel Public Grievances and Pensions</i>				
59.	Ministry of Personnel, Public Grievances and Pensions	5,95,00,000	—	31,49,00,000	—
	<i>Ministry of Petroleum and Natural Gas</i>				
60.	Ministry of Petroleum and Natural Gas	28,91,00,000	23,48,00,000	96,55,00,000	117,39,00,000

1	2	3	4		
<i>Ministry of Planning</i>					
61.	Planning	2,30,00,000	—	11,53,00,000	—
62.	Department of Statistics	5,87,00,000	—	29,33,00,000	—
<i>Ministry of programme Implementation</i>					
63.	Ministry of Programme Implementation	13,00,000	—	66,00,000	—
<i>Ministry of Science and Technology</i>					
64.	Department of Science and Technology	27,75,00,000	3,08,00,000	152,72,00,000	15,42,00,000
65.	Department of Scientific and Industrial Research	33,99,00,000	78,00,000	169,93,00,000	3,87,00,000
66.	Department of Biotechnology	6,86,00,000	92,00,000	34,29,00,000	4,58,00,000
<i>Ministry of Surface Transport</i>					
69.	Surface Transport	5,45,00,000	24,89,00,000	27,24,00,000	101,46,00,000
70.	Roads	47,41,00,000	81,05,00,000	237,07,00,000	405,28,00,000
71.	Ports, Lighthouses and Shipping	18,78,00,000	54,80,00,000	89,67,00,000	273,97,00,000
<i>Ministry of Tourism</i>					
73.	Ministry of Tourism	5,89,00,000	2,66,00,000	29,44,00,000	13,30,00,000
<i>Ministry of Urban Development</i>					
74.	Urban Development and Housing	13,57,00,000	18,53,00,000	67,87,00,000	92,66,00,000
75.	Public Works	27,67,00,000	12,71,00,000	138,37,00,000	63,52,00,000
76.	Stationary and Printing	12,66,00,000	1,00,00,000	63,33,00,000	5,00,00,000
<i>Ministry of Water Resources</i>					
77.	Ministry of Water Resources	49,60,00,000	2,77,00,000	247,95,00,000	13,85,00,000
<i>Ministry of Welfare</i>					
78.	Ministry of Welfare	47,67,00,000	14,00,000	238,36,00,000	71,00,000

1	2	3	4
<i>Department of Atomic Energy</i>			
79.	Atomic Energy	51,67,00,000	82,42,00,000 258,38,00,000 415,10,00,000
80.	Nuclear Power Schemes	56,53,00,000	38,00,00,000 110,04,00,000 190,00,00,000
<i>Department of Electronics</i>			
81.	Department of Electronics	13,47,00,000	8,41,00,000 67,36,00,000 42,06,00,000
<i>Department of Ocean Development</i>			
82.	Department of Ocean Development	4,34,00,000	48,00,000 22,21,00,000 2,37,00,000
<i>Department of Space</i>			
83.	Department of Space	46,36,00,000	44,33,00,000 231,85,00,000 109,53,00,000
<i>Parliament, Secretariats of the President, Vice-President and Union Public Service Commission</i>			
84.	Lok Sabha	2,49,00,000	— 12,45,00,000 —
85.	Rajya Sabha	93,00,000	— 4,63,00,000 —
87.	Secretariat of the Vice-President	3,00,000*	— 15,00,000 —

18.04 hrs.

APPROPRIATION (NO. 2)
BILL 1988*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89.”

The motion was adopted.

SHRI B.K. GADHVI : I introduce† the Bill.

MR. SPEAKER : The Minister may now move the Bill for consideration.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 26.4.1988.

†Introduced/moved with the recommendation of the President.